

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-11-2022
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

PETITION NUMBER : CP(CAA)/72(CHE)2021
APPLICATION NUMBER : CA(CAA)/50(CHE)2021
NAME OF THE PETITIONER : Born Commerce Private Limited
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA 2013

ORDER

Due to no internet connectivity, hearing could not be conducted as these items were to come up through video conferencing.

Accordingly, the matter is now adjourned to 30.11.2022.

SP

SAMEER KAKAR
Member (Technical)

Phk

SP

DR. DEEPTI MUKESH
Member (Judicial)